

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(IB) No.543/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20<sup>th</sup> December 2017, 10.30 A.M

Name of the Company	SBER Bank-Versus-Varrsana Ispat Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. DRIPTO MAJUMDAR, Adv.

2. ARUN GUPTA, FCA

3. Rituparna Chatterjee, Adv.

Corporate debtor

IRP- Anil G d

For the Financial creditor

DMajumdar  
20/12/17

Arun-G-1  
20/12/17

Rituparna Chatterjee  
20/12/17

ORDER

Ld. Pr. CA on behalf of the IRP as well as Ld. Counsel for the financial creditor and the corporate debtor is present.

Ld. Pr. CA representing the IRP has filed the progress report dated 13/12/2017, which may be taken on record.

Ld. Counsel for the financial creditor has sought leave of the Court to file supplementary affidavit incorporating the correct address of the IRP. Prayer is allowed. Supplementary affidavit may be taken on record.

List it on 01/02/2018.

(Jinan K.R.)  
Member (J)

(V.P.Singh)  
Member (J)